

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 33/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Kolon Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 100 to 103 of the Companies Act 1956
and 166 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Chunawala	Advocate	Ahmed

Order

CP 33/66/NCLT/MB/MAH/2017

At request of the Petitioner counsel, three weeks' time is granted. List this matter on
06th April, 2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)